

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 245 of 2015 & IA-398 of 2015**

**Dated: 1<sup>st</sup> June, 2016**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**The Tata Power Company Ltd. (D) .... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur,  
Mr. Vishal Anand

Counsel for the Respondent(s) : Mr. Buddy A.Ranganadhan  
Mr. Raunak Jain for R-1

**ORDER**

Mr. Amit Kapur, Learned counsel for the Appellant, has today been heard in his rejoinder submissions. The arguments of both the parties are concluded.

**Judgment is reserved.**

**(T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

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